

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.1273 of 2014

Registrar (Judicial) Suo Motu **Petitioner**
Mr. Goutam Misra, Sr. Advocate
(Amicus Curiae)

-versus-

State of Odisha and others **Opp. Parties**
Mr.M.K. Khuntia, AGA

CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH

ORDER
21.09.2022

Order No.

47.

1. The Court has been shown a copy of the letter dated 8th September, 2022 of the Home Department, Government of Odisha creating 228 posts (both promotional and base level) in the establishment of High Court in response to the request made by the High Court vide its letter dated 25th March, 2022 whereby in the first phase 494 posts were asked to be created.
2. Learned counsel for the State seeks some more time to take instruction when the remaining posts as requested would be created.
3. List on 30th January, 2023.

(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge